

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Application No.186 of 2002

in

Original Application No.825 of 1999

Tuesday, this the 25th day of November, 2003.

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. D. R. Tiwari, A.M.

Smt. Rabia Begum,
Widow of Late Sahid Uddin,
resident of 149, Bakhshi Kalan,
Daraganj, Allahabad.

....Applicant.

(By Advocate : Shri H.S.Srivastava)

Versus

1. Lt. Gen. M.S. Murjhani,
Director General Ordnance Services,
MGO's Branch, Army Headquarters,
D.H.Q. P.O., New Delhi - 110011.

2. Brig. Kailash Nath Rishi,
Commandant,
Central Ordnance Depot,
Kanpur.

....Respondents.

(By Advocate : Shri G.R.Gupta)

O R D E R

By Hon'ble Mr. Justice S.R. Singh, V.C. :

This contempt application has been
instituted against the respondents for wilful
disobedience of the order dated 18.04.01 passed
by this Tribunal in O.A.No.825 of 1999. The
Judgment of this Tribunal has since been complied
with. A copy of the order complying with the
Judgment of this Tribunal, has been brought on
record. Learned counsel for the applicant has
not disputed this fact that the Judgment of this
has been complied with as per order dated 10.09.03.
In the circumstances, we do not propose to proceed
with the contempt application any further. Same is
accordingly dismissed. Notices are discharged.

D. R. Tiwari
Member(A)

[M.M.]

R.S.
Vice Chairman